

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 55

IA 1290/2020 IA 2483/2020 IA 437/2021 IA 4619/2023

In C.P. (IB)/4738(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **PLASTIBLENDS INDIA LTD V/s NEO**
CORP INTERNATIONAL LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1290/2020 -

1. Respondents are directed to file reply failing which they shall be proceeded ex-parte and will be heard on the basis of material available on record and verbal arguments on that day.
2. List this IA on **30.04.2024** for hearing.

IA No. 2483/2020, 437/2021, 4619/20203 -

1. Learned Counsel for the Applicant seeks time as arguing Counsel is not available.
2. List these IAs' on **30.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)